

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
(DEPARTMENT OF JUSTICE)**

**L O K S A B H A
UNSTARRED QUESTION NO. 3115**

TO BE ANSWERED ON THURSDAY, THE 4TH AUGUST, 2016

FAMILY COURTS

3115 . SHRI PARESH RAVAL:

Will the Minister of LAW & JUSTICE be pleased to state:

- (a) whether the Government has any data regarding the number of cases including divorce cases pending in various family courts in the country;**
- (b) if so, the details thereof, State/UT-wise including Gujarat; and**
- (c) number of cases disposed of in these courts during each of the last three years and the current year, State/UT-wise?**

A N S W E R

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS
AND INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

(a) to (c): Data relating to divorce cases pending in various family courts in the country is not maintained centrally. However, a statement indicating the State/UT-wise number of family courts functioning in the country including Gujarat, the cases disposed of during the last three years and the current year pending in these Courts is enclosed as Annexure.

